

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE REGISTRAR GENERAL AT JAMMU)

To

The Member Secretary,
Jharkhand State Legal Services Authority (JHALSA),
Near A.G.Office, Doranda, Ranchi-834002.

No:- 43725/GS Dated:- 05/11/2018

Subject:-1st National Meet for Sensitization of Family Court Matters to be held at Ranchi On 17.11.2018.

Sir,

Please refer your communication No. JHA.L.S.A/2282 dated 31.10.2018 regarding the subject cited above I am desired to inform you that Hon'ble the Chief Justice, High Court of Jammu and Kashmir has been pleased to nominate Hon'ble Mr. Justice Tashi Rabstan and Hon'ble Mr. Justice Rashid Ali Dar, Hon'ble Judges of the Jammu and Kashmir High Court to attend the above captioned National meet.

Besides this, Shri M.A.Chowdhary, Member Secretary, State Legal Services Authority and Shri Rajeev Gupta, Director, J&K State Judicial Academy, Jammu have also been nominated to the national meet under reference.

Yours faithfully

(Sanjay Dhar)
Registrar General

Dated: 05/11/18

No: 43726-32/GS

Copy forwarded to:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
 2. Secretary to Hon'ble Mr. Justice Tashi Rabstan.
 3. Secretary to Hon'ble Mr. Justice Rashid Ali Dar.
- for information of their Lordship.

4. Shri M.A.Chodhary, Member Secretary, State Legal Services Authority.
5. Shri Rajeev Gupta, Director, J&K State Judicial Academy, Jammu.
6. Joint Registrar Judicial/Protocol High Court of J&K, Jammu / Srinagar.

..... for information and necessary action.

7. CPC e-Courts, High Court of J&K for uploading on the High Court website.

Registrar General

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5/11/18